

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 32 of 2011

Dated: 18th August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Tata Power Company Limited. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Abhishek Roy
Ms. Aditi Bhalla
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. M.Y. Deshmukh for R 2 to 6
Mr. Hasan Murtaza for R-4
Mr. Gopal Jain for R-7

ORDER

At the request of the learned Counsel for the appellant, post the
matter for **hearing on 30.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK